

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 231
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited ... **Applicant/Petitioner**

Versus

M/s. ET Infra Delevelopers Private Limited ... **Respondent**

Under Section: 73(4)

Order delivered on 19.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Chandra Shekhar Yadav, Adv Gitanshi Arora Adv. for Petitioners

ORDER

Renotify to 05.03.2021.



T.S. Singh
(Court Officer)